

reasonable prices to powerlooms in the decentralised sector through State owned mills, Cooperative mills etc.

### **Powerlooms in Cooperative Sector**

3363. SHRI SHANTILAL PURUSHOT-TAMDAS PATEL: Whether working capital to powerloom sector is provided only if they are in the cooperative fold;

(b) whether powerlooms are given working capital on the same terms and conditions as are applicable to organised textile mills; and

(c) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir. Powerlooms which are not in the cooperative sector can get their working capital requirement from banks and State financial institutions.

(b) Banks provide working capital to powerloom sector and mill sector on same terms and conditions as per guidelines of RBI. However, NABARD provides working capital to powerlooms in the cooperative sector only.

(c) NABARD does not provide loans to organised mill sector.

### **Draw of Plots for Rohini**

3365. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) when the next specific draw for plots in Rohini will take place;

(b) likely number of plots in the next draw, category-wise;

(c) the number of persons waiting for allotment in different categories, category-wise; and

(d) what steps are being taken to expedite allotment of plots in Rohini?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) By the end of this year.

(b) 5296 plots as per break up given below::

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EWS/Janta	1100 Nos.
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LIG	1760 Nos.
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MIG	2436 Nos.
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Total	5296 Nos.
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(c) 45,856 as per break up given below:

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EWS/Janta	5803
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LIG	23473
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MIG	6580
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Total	45856
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(d) Steps include development of land already acquired and acquisition of additional land.

### **Violation of Apprentices Act by Public Sector Undertakings**

3366. SHRI K.S.RAO:  
SHRI KAILASH MEGHWAL:

Will the Minister of LABOUR be pleased to State:

(a) whether all the public sector undertakings are taking full quota of apprentices